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Central Administrative Tribunal, Lucknow Bench, Lko  
Review Petition No.41/2004 in O.A. No. 154/1996  
this the 24<sup>th</sup> day of May, 2004

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Katwari Ram son of late Jhulai Ram presently functioning as Monument Attendant in the office of the Superintending Archaeologist, Archaeological Survey of India, Lucknow Circle Ballie Guard College, Golaganj, Lucknow.

...Reviewer/Petitioner

By Advocate: Sri Virendra Prasad

Versus

1. Director General, Archaeological Survey of India, New Delhi.
2. Superintending Archaeologist, Archaeological Survey of India, Lucknow Circle, Ballie Guard Collage, Golaganj, Lucknow.
3. Ganga Prasad.
4. Shiv Bhan

...Respondents

ORDER (BY CIRCULATION)

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

The present review petition has been filed against the judgement and order dated 19.3.2004 passed in O.A. No. 154/1996.

2. Since no hearing is considered necessary, the present review application is being disposed of under circulation rules.
3. We have gone through the review petition and found that the petition is barred by time and no sufficient ground has been explained in the application for condonation of delay. The application for condonation of delay is rejected.
4. No mistake apparent from record has

been pointed out in the order dated 19.3.2004 passed in O.A. No. 154/96. The scope of a review application, as defined in the order XLVII of the CPC, is very limited and is confined only to rectification of mistake apparent from record. Reassessment of evidence and rewriting of judgements is not possible while disposing of the Review Petition. Since no mistake apparent from record has been pointed out, the present review petition is dismissed.

2020/2  
(S.P. ARYA)

MEMBER (A)

S.Raju  
(SHANKER RAJU)  
MEMBER (J)

HLS/-